NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 115/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES:

Mr. Pravin Shah

V/s.

M/s. Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME		DESIGNATION	SIGNATURE
1.	Kanisha	Shah	Adv for Petitioners	Kanit
2-	Pradeep	Dubre	Adv. for Respondents	Kanst

<u>ORDER</u>

T.C.P. No. 115/397-398/CLB/MB/2013

At request of the parties, list this matter on 24.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-V. NALLASENAPATHY Member (Technical).